

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/298(KB)2022
IA(COMPANIES.ACT)/131(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	DR. SYED SABAHAT AZIM VS GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Debashis Karmakar, Adv.] For the Petitioner
Mr. Sarvapriya Mukherjee, Adv.]
Mr. Parikhsit Lakhota, Adv.]
Mr. Debojyoti Das, Adv.]

Mr. Ratnanko Banerjee, Sr. Adv.] For the Respondent No. 2
Mr. Chayan Gupta, Adv.]
Mr. Anand S. Pathak, Adv.]
Mr. Vijay Purohit, Adv.]
Mr. Shivam Pandey, Adv.]
Mr. Arijit Mookherji, Adv.]
Mr. Anirudhya Dutta, Adv.]
Ms. Shyra Hoon, Adv.]
Mr. Siddhant Bajaj, Adv.]
Mr. Nav Dhawan, Adv.]
Mr. Sankit Jain, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the Respondent No.2 present.
2. **IA(COMPANIES.ACT)/131(KB)2024:**
 - a. List the matter on **18.07.2024**. along with **CP/298(KB)2022**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**